भारतीय प्रतिभूति
और विनिमय बोर्ड
Securities and Exchange Board of India

Remittance Advice

Attachment Proceeding No. 15715 and 15716 of 2026
Certificate No. 9264 of 2026

The Principal Officer / Chairman & Managing Director / CEO
All Banks and Mutual Funds in India

1. It may be recalled that the Recovery Officer vide the subject attachment proceedings in Recovery Certificate No. **9264 of 2026** dated **29.07.2026**, had directed attachment of Bank accounts of **Surbhi Aggarwal** [Defaulter] **(PAN: BNIPA1542D)** in the matter of **Front running by Navnit Gadoya, Surbhi Aggarwal and Chiranggi Irish Shah** against the total due of **Rs. 5,21,000/-** *(Rupees Five Lakh Twenty-One Thousand Only)* with further interest, all costs, charges and expenses, etc.

2. Whereas, Notice of Demand dated **29.07.2026** has been sent to Defaulter and Notice of Attachment of Bank Account and Mutual Funds dated **19.08.2026** has been issued to you.

3. The current amount of dues/liabity to be recovered from the Defaulter by SEBI as on date are amounting to **Rs. 2,57,376.25/-** *(Rupees Two Lakh Fifty-Seven Thousand Three Hundred Seventy-Six and Twenty-Five Paisa Only).*

4. Accordingly, you are hereby directed to remit the amount to the extent of dues mentioned in para 3 above lying in the account of the Defaulter with your Bank / redeem the units in the folios held by the Defaulter with your Mutual Fund, forthwith to SEBI by way of direct credit through **EFT/NEFT/RTGS to A/c No. SEBIRRDPEN9264 of ICICI Bank (IFS Code: ICIC0000106) immediately** and intimate these remittance details by email to yashb@sebi.gov.in, rajank@sebi.gov.in and recoverynro@sebi.gov.in in the format given below:

1. Case Name and Recovery Certificate Number :	
2. Name of Payee :	
3. Date of Payment:	
4. Amount Paid :	
5. Transaction No. :	
6. Bank Details from which payment is made :	

''हम हिन्दी में पत्राचार का स्वागत करते हैं।''

उत्तरी प्रादेशिक कार्यालय : प्लेट-बी, आठवीं मंज़िल, ऑफिस टॉवर-1, एन बी सी सी कॉम्प्लेक्स, पूर्व किदवई नगर, नई दिल्ली-110023
Northern Regional Office : Plate-B, 8th Floor, Office Tower-1, NBCC Complex, East Kidwai Nagar, New Delhi-110023 दूरभाष (Phone) : 011 - 69012998
प्रधान कार्यालय: सेबी भवन, प्लाट सं. सी-4 'अ', जी-ब्लाक, बान्द्रा कुर्ला कॉम्प्लेक्स, बांद्रा (पूर्व) मुंबई - 400051 दूरभाष (Phone) : 022 - 26449000
Head Office: SEBI Bhavan, Plot No. C-4A, G-Block, Bandra Kurla Complex, Bandra (E) Mumbai - 400051 Web. : www.sebi.gov.in

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Note: In the absence of confirmation of e-payment as per the above format, the credits made will not be accounted towards the dues

5. This direction is issued in exercise of powers conferred under **section 28A of the SEBI Act, 1992 as amended by the Securities Laws (Amendment) Act, 2014 r/w section 220 to 227, 228A, 229, 232, the Second and Third Schedules to the Income-tax Act 1961 (43 of 1961) and the Income-tax (Certificate Proceedings) Rules, 1962 of the Income-tax Rules.**

Given under my hand and seal at New Delhi on this 5th day of October, 2026.

Signed

RECOVERY OFFICER
राजन कुमार/Rajan Kumar
वसूली अधिकारी एवं उप महाप्रबंधक
Recovery Officer & Deputy General Manager
भारतीय प्रतिभूति और विनिमय बोर्ड
Securities and Exchange Board of India
उत्तरी प्रादेशिक कार्यालय / Northern Regional Office
नई दिल्ली / New Delhi